

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.1236/2015

CHAIN SUKH GOLE

Appellant(s)

VERSUS

REGISTRAR, HIGH COURT OF JUDICIARY AT ALLAHABAD & ORS. Respondent(s)
(With appln. for stay and office report)

WITH

Crl.A.Nos.1235/2015 & 1237/2015
(With applns. for stay and Office Report)

Date : 11/01/2016 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s) Mr. Shashindra Tripathi, Adv.
 For Mr. Debasis Misra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

State of Uttar Pradesh be added as a party respondent.

Issue notice by speed post to the newly added respondent-State, returnable on 29th February, 2016, which shall also be served upon its Standing counsel.

Proforma respondents need not be served.

Interim relief granted earlier, shall continue till 4th March, 2016.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar